

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 20th July, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that:

- i) In view of non-availability of Hon'ble The Chief Justice to hold court sitting from 22nd to 30th July, 2024 as His Lordship is availing earned leave;

it is notified as under:

- 1) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold Single Bench on 22nd, 23rd & 24th July, 2024 to take up dormant cases;
- 2) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 22nd, 23rd, 24th, 29th and 30th July, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma; and
- 3) Regular Single Bench matters of Hon'ble The Chief Justice to be listed on 25th and 26th July, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 14961-78

Imphal, the 20th July, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- ✓ 15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
